

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 932/2022 In C.P.(IB)/1951(MB)2019

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2022**

NAME OF THE PARTIES: - Vaayu Infrastructure LLP
V/s
Shailen Shah
IN THE MATTER OF
Vejas Power Projects Ltd.
V/s
Vaayu Infrastructure LLP

APPEARANCES: -

FOR FINANCIAL CREDITOR : Priyanka Shetty
FOR THE APPLICANT : Adv. Ashish Pyasi (IA 932/2022)
FOR THE RP : Adv. Jash Shah

Section: Sec 60(5), Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **07.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)